

In the National Company Law Tribunal, Jaipur

Item No. 108

CP No. (IB)-1204/ND/2018

TA No. 159/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Sh. Raj Kumar Tulsian

.....Applicant/Petitioners

VS.

M/s Prayag Polytech Pvt. Ltd. & Ors.

.....Respondent

Order delivered on 22.11.2019

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Susshil Daga, Adv.

For Respondent(s) : Virender Ganda, Sr. Adv
Vipul Ganda, Adv.
Sandeep Taneja, Adv.
Puneet Maheshwari, Adv.
Shelly Khanna, Adv.
Preeti Nain, Adv.

ORDER

Heard the submissions made by the counsel for the Operational Creditor as well as counsel for the Corporate Debtor. Post the matter to 19.12.2019.



**(RAGHU NAYYAR)
TECHNICAL MEMBER**



**(P. S. N. PRASAD)
JUDICIAL MEMBER**